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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 57/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Shri Jackie Kakubhai Shroff
V/s.
M/s. Atlas Equifin Pvt. Ltd.

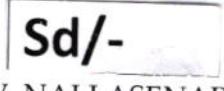
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
50.	Sor. Counsel Mr. Dipan Merchant a/w Adv. Digant Bhatt 1/b I.V. Merchant & Co. Advocates for Respondent No. 182.		
	Counsel Vaibhav Bajpai 1/b Bajpai & Assoc. Adv. for Respondent No. 3 to 9.		

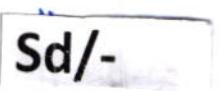
ORDER

TCP 57/397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 19.12.2017.

 Sd/-

V. NALLASENAPATHY
Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)